

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

122. I.A. 153/2023

I.A. 167/2023

I.A. 62/2024

IN

C.P. 158/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.07.2024**

NAME OF THE PARTIES: Harsh Rajani

V/s.

Dhiraj Investments Company (A Private
Company with Unlimited Liability)

Appearance

For Petitioner /Applicant /Liquidator :

For Respondent :

SECTION 241(1), 242(4) OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **27.08.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Saharukh--

Sd/-
LAKSHMI GURUNG
Member (Judicial)